

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 98 and 99 OF 2016**

**Dated : 7<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Rattan India Power Ltd. ... Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Ms. Anushree Bardhan  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya for R-3  
  
Ms. Ramani Taneja  
Mr. Nirav Shah for R-2  
  
Mr. Buddy R.Ranganadhan  
Mr. D.V.Raghu Vamsy for R-1

**ORDER**

Learned counsel for the appellant seeks a week's time to file rejoinder. He may file the same on or before 15.11.2016 after serving copy on the other side.

List these matters on **29.11.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt